

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.04.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2393 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) No. 67 of 2026	Bruck Pharma Pvt. Ltd. Vs. Rahul Maroo & Ors.	Nikhil Kumar Jha
2.	I.A. No. 2419 of 2026 in I.A. No. ___ of 2026 in Comp. App. (AT) No. 191 of 2024	E-Square Leisure Pvt. Ltd. Vs. Kiran R. Gantra & Ors.	Riddhi Sancheti
3.	I.A. No. 2426 of 2026 in Restoration Application (AT) No. ___ of 2026 in Comp. App. (AT) (Ins) No. 24 of 2026	Arun Kumar Chaturvedi Vs. Rajender Kumar Jain, Resolution Professional Ace Footmark Private Limited and Anr.	Dr. Prince Mohan Sinha

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Assistant Registrar